

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.2273
TO BE ANSWERED ON 10.03.2016

PAYMENT UNDER MGNREGS

2273. SHRI DUSHYANT SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Short Term Cooperative Credit Institutions (STCCI) are ensuring/making payments to a significant number of MGNREGS workers in the country;
- (b) if so, the details thereof, State/UT wise including Rajasthan;
- (c) whether the administrative and other expenditure of the STCCIs in making these payments to MGNREGS workers are reimbursed by the Government; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (d): Only those Short Term Cooperative Credit Institutions are facilitating timely wage payments which are fully on Centralized Banking System and at par with the banking facilities like commercial banks. State/UT-wise details of cooperative accounts of Mahatma Gandhi National Rural Employment Guarantee Act active numbers are given in the **Annexure**.

Annexure referred to in reply to parts (a) to(d) of Lok Sabha Unstarred Question No.2273 dated 10.03.2016

No.	State/ UT	Number of Cooperative A/Cs of Active workers
1	ANDAMAN AND NICOBAR	2
2	ANDHRA PRADESH	0
3	ARUNACHAL PRADESH	19863
4	ASSAM	26976
5	BIHAR	10233
6	CHHATTISGARH	82301
7	GOA	1701
8	GUJARAT	14237
9	HARYANA	56954
10	HIMACHAL PRADESH	345199
11	JAMMU AND KASHMIR	45549
12	JHARKHAND	6600
13	KARNATAKA	1
14	KERALA	24049
15	LAKSHADWEEP	0
16	MADHYA PRADESH	144687
17	MAHARASHTRA	393154
18	MANIPUR	12029
19	MEGHALAYA	18345
20	MIZORAM	6147
21	NAGALAND	4
22	ODISHA	2184
23	PUDUCHERRY	0
24	PUNJAB	15709
25	RAJASTHAN	1422869
26	SIKKIM	27597
27	TAMIL NADU	68
28	TELANGANA	0
29	TRIPURA	185378
30	UTTAR PRADESH	70969
31	UTTARAKHAND	82628
32	WEST BENGAL	190009
	Grand Total	3205442